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Title: Introduction of Emblems and Names (Prevention of Improper Use) Amendment Bill, 2019 (Amendment of the Schedule)

**SHRI PARVESH SAHIB SINGH VERMA (WEST DELHI):** I beg to move for leave to introduce a Bill further to amend the Emblems and Names (Prevention of Improper Use) Act, 1950.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Emblems and Names (Prevention of Improper Use) Act, 1950.”

*The motion was adopted.*

**SHRI PARVESH SAHIB SINGH VERMA:** I introduce the Bill.

**16.04hrs**

**PRIVATE MEMBER'S RESOLUTION**

